

[Translation]

Upper Indravati Project

2139. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the authority of Upper Indravati Project in Madhya Pradesh has completed study and survey of various environmental aspects for formulating a comprehensive environment management scheme;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Upper Indravati Project of Madhya Pradesh has not so far been referred for environmental clearance.

(b) and (c). Do not arise.

[English]

Fish Production

2140. SHRI HARISH NARAYAN PRABHU ZANTYE:

SHRI SOBHANADREESWARA RAO VADDE:

SHRIMATI VASUNDHARA RAJE:

Will the Minister of AGRICULTURE be pleased to state:

(a) the production of fish envisaged during the Eighth Plan period;

(b) the details of Central Sector/Centrally sponsored schemes for development of fisheries during the Eighth Five Year Plan; and

(c) te allocation made to States for the purpose, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) The production of fish envisaged by the end of the Eighth Five Year Plan period (1996-97) is 51.40 lakh tonnes.

(b) Some of the major Central Sector/Centrally Sponsored Schemes in operation in the country for development of fisheries during the Eighth Five Year Plan are as under:

- (i) Freshwater Aquaculture
- (ii) Integrated Brackishwater Fish Farm Development
- (iii) Fishery Harbour Facilities at Major-Ports
- (iv) Providing fishing harbour facilities at Minor Ports
- (v) Motorisation of Traditional Craft
- (vi) Introduction of Plywood Craft
- (vii) Introduction of Intermediate Craft
- (viii) Re-imbusement of Excise Duty on HSD oil

- (ix) Assistance for Strengthening Fish Marketing
- (x) Enforcement of Marine Fishing Regulation Act
- (xi) Resources Enhancement through Artificial Reefs & Mariculture
- (xii) Group Accident Insurance
- (xiii) Establishment of Model Fishermen Villages.
- (xiv) Saving-cum-Relief for Fishermen

(c) State-wise allocation of funds is not made. Funds are released on the basis of requests from the states and progress of implementation of the schemes.

[Translation]

Review of Fertilizer Policy

2141. SHRI NARAIN SINGH CHAUDHARY:

SHRIMATI VASUNDHARA RAJE:

SHRI SARAT PATTANAYAK:

SHRI C.K. KUPPUSWAMY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to review the existing policy of fertilizers with regard to pricing, production and subsidy;

(b) if so, the details thereof;

(c) whether any proposal to decontrol the urea and reduce withdraw the subsidy on fertilizers is under consideration;

(d) if so, the details thereof;

(e) whether the impact of taking this decision on farmers has been studied; and

(f) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) to (f). At present, there is no concrete proposal with the Government to review the existing policy of fertilizer with regard to pricing, production and subsidy.

Hazardous Chemical Industries

2142. SHRIMATI SUMITRA MAHAJAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of such industries which are manufacturing hazardous chemicals; and

(b) the steps taken by the Government to exercise control over such units?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Information available with the Directorate General, Factory Advice Service and Labour Institutes of the Ministry of Labour indicates that there are